- (b) the number of handloom cooperatives in Punjab during these years;
- (c) the number of handlooms proposed to be converted into powerlooms during the Second Five Year Plan in Punjab;
- (d) whether the Punjab Government have asked for any financial assistance from the Centre for this purpose; and
 - (e) if so, with what result?

The Minister of Consumer Industries (Shri Kanungo): (a) to (e). A statement is laid on the Table of the House. [See Appendix IX, annexure No. 13].

Mysore Mine Owner

*1518. Shri Keshavalengar :

Will the inister of Commerce and Industry pleased to state:

- (a) Whether Government are aware of the fact that the Mysore Mine owners are small scale industrialists and they sell their ore to exporters on F.O.R. basis ;
- (b) whether the Ministry's circular dated the 27th July, 1956 prohibits allotment or movement quota and in consequence they cannot get registration slips for wagons; and
- (c) Whether Government Will consider allotment of quota, both rail and export directly, irrespective of previous export performance failing which the whole industry Will come to a stand still and thousands of labourers will become unemployed?

The Minister of Trade (Shri Karmarkar): (a) Government have seen some representations to this effect.

(b) and (c). Shippers and mine-owners are granted quotas equal to 75% of their actual exports during July-December 1955/January-June 1956. Wagon allotments are made pro rata to the quota holders. The mine-owners who had not been exporting the ores directly in the past and have been selling on F.O.R. basis are free to continue to do so under the current policy.

Community Radio Sets

- *1519. Shri D. C. Sharma : Will the Minister of Information and Broadcasting be pleased to state:
- (a) the amount of money set apart for installing community radio sets in the villages of India during the Second Five Year Plan; and
- (b) the basis on which it will be distributed among the States ?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Rs. 75 lakhs.

(b) This sum is to be spent for giving a subsidy of 50% of the cost of receiver sets together. With their accessories. The sets are to be installed generally in villages with a population of about 1000 and more within the coverage provided by All India Radio. The number and selection of villages is left to be worked out by the States on the above basis. Provision has been made in the 2nd Five Year Plan of the various States for the 50% of the price of the sets and their maintenance on the basis of the number of villages where they propose to instal community sets.

Rural Electrification

*1520. Shri Jhulan Sinha: Will the Minister of Irrigation and Power be pleased to state whether the position with regard to the supply of line materials particularly supports and conductors in connection with the expansion of rural electrification programme of Government is easing to any appreciable extent at present?

The Deputy Minister of Irrigation and Power (Shri Hathi): Not yet in all respects. A statement indicating the position is laid on the Table of the House. [See Appendix IX, annexure No. 14].

Recruitment of Indian Personnel for Kuwait

*1522. Shri Bihhuti Mishra: Will the Prime Minister be pleased to state:

- (a) Whether it is a fact that the Government of India have given permission to the Director General, Telephone and Telegraph Department, Government of Kuwait to recruit in India the services of suitable Indian personnel for their telephone services; and
- (b) if so, how many persons have so far been recruited and what are the conditions of their service?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) t (a) and (b). The Kuwait Government have not approached the Government of India on the subject.

Demarcation of Boundaries

- *1523. Shri S.C. Samanta: Will the Prime Minister be pleased to refer to the replies to Starred Question No. 851 on 21st March, 1956 and state:
- (a) whether joint survey work in the Patharia Forest Area has been completed; and